	Annexure – 7													
	Name of the corporate debtor:M. S. A. STEEL & ALLOYS PRIVATE LIMITED; Date of commencement of CIRP:18.03.2025; List of creditors as on: 17.10.2025													
	List of Operational Creditors (Government Dues)													
	Details Of Claima	Details of claim received		Details of claim admitted										
								% of	1					
								voting						
								share in						
					Amount of		Whether	CoC,if		Amount of any		Amount of		
				Amount	claim	Nature of	related	applicabl	Amount of	mutual dues, that	Amount of claim	claim not		
SI. No.	Department	Government	Date of receipt	claimed	admitted	claim	party?	e	contingent claim	may be set-off	under verification	admitted	Remarks, if any	
			15.04.2025											
	Joint Commissioner		Revised on			Operational							Admitted	
1	(Corporate Circle) State Tax		24.06.2025	19,75,02,429	19,75,02,429	Creditor	No	0.00	0	0	0	0	Provisionally	
	Assistant Commissioner of					Operational							Admitted	
2	Income Tax		25-04-2025	1,16,15,967	1,16,15,967	Creditor	No	0.00	0	0	0	0	Provisionally	
	TOTAL AMOUNT			20,91,18,396	20,91,18,396				0	0	0	0		

- List of Creditors is subject to revision on receipt of further claimes / information / documents.
 Queries has already been raised with the claimants seeking important documents and information to suffice their claim for complete verification.